

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-05-2024 AT 10:30 AM**

**CP No.17/241/HDB/2024
AND
IA (CA) 99/2024 in CP No.17/241/HDB/2024
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Dr. Mudumala Issac Abhilash

...Petitioner

AND

Doctor Thoughts Pvt Ltd & 04 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP No.17/241/HDB/2024

For counters, call on 08.05.2024.

IA (CA) 99/2024

Learned CS Mr Manoj Kumar Koyalkar and CS Ms Kusbhu Vijayvargi for petitioner present physically.

Learned Counsel Mr Rithesh, for respondent present physically.

Counter not filed. At request, for filing counter, matter adjourned to 08.05.2024.

Later Learned Counsel Mr L Venkateswar Rao for respondent present physically.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)